NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/02/2018 AT 12.00 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/57/2015

NAME OF THE TRANSFEROR

: DR.C. KRISHNA PRASAD

NAME OF THE TRANSFERRE

: AMARAVATHI EYE CARE HOSPITAL PVT LTD &2

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1 PHILIP MATTER Coursel for la Politicianos. 2 AR. RAMANA MAS Com La Magnes.

ORDER

Counsel for both the parties present. Counsel for the Petitioner has filed a Rejoinder, copy of which is given to the other side. Pleadings are completed, the matter is posted for arguments. Put up on 16.03.2018 at 10.30 AM.

> (CH.MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)